## MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

## ORIENTATION/SENSITIZATION PROGRAMME ON ADOPTION LAWS/RULES/REGULATIONS/PROCEDURES FOR JUDGES DEALING WITH ADOPTION CASES

DATE: 15.07.2017 (MPSJA, JABALPUR)

## **Programme Schedule**

15.07.2017		riogramme Schedule
10:00 a.m. – 10:45 a.m.		Inaugural Function-
		<ul> <li>Welcome - By Shri Sanjeev Kalgaonkar, Director Incharge, MPSJA</li> <li>Address - By Shri Deepak Kumar, Member Secretary &amp; CEO, CARA.</li> <li>Address - By Hon'ble Mrs. Justice DR. Shalini Shashank Phansalkar-Joshi, Judge, High Court of Bombay.</li> <li>Address - By Hon'ble Shri Justice R.S. Jha, Judge in Charge, Judicial Education, Madhya Pradesh High Court.</li> <li>Address - By Hon'ble Shri Justice Hemant Gupta, Chief Justice, Madhya Pradesh High Court.</li> </ul>
10:45 a.m. – 11:15 a.m.	:	TEA BREAK/HIGH TEA
11:15 a.m. – 12:30 p.m.	:	Adoptions under Juvenile Justice (Care & Protection of Children) Act, 2015, Juvenile Justice (Care & Protection of Children) Rules, 2016 & Adoption Regulations, 2017
		– By Shri Deepak Kumar, Member Secretary & CEO, CARA
12:30 p.m. – 01:30 p.m.	:	Importance of HSR, CSR, MER and Role of Counselling in Adoptions
		– By Mrs. Kamla Lekhwani, Adoption Specialist
01.30 p.m. – 02.30 p.m.	:	LUNCH BREAK
02.30 p.m. – 03:45 p.m. 03.45 p.m. – 04.00 p.m.	:	<ul> <li>Court Procedure for Adoptions</li> <li>In country adoption of orphan, abandoned and surrender children.</li> <li>Inter-country adoption of orphan, abandoned and surrender children.</li> <li>In country relative/family adoption.</li> <li>Inter-country relative/family adoption.</li> <li>Satisfaction of the Court         <ul> <li>By Shri Deepak Kumar,</li> <li>Member Secretary &amp; CEO, CARA</li> <li>&amp;</li> </ul> </li> <li>Smt. Giri Bala Singh,</li> <li>XI ADJ, Bhopal</li> <li>TEA BREAK</li> </ul>
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04.00 p.m. – 04:45 p.m.		Role of the judge and approach towards cases relating to Adoptions  - By Hon'ble Mrs. Justice (DR.)  Shalini Shashank Phansalkar-Joshi,  Judge, High Court of Bombay
04.45 p.m. – 05:30 p.m.	:	Open House Discussion  - Chaired by Hon'ble Mrs. Justice (DR.) Shalini Shashank Phansalkar-Joshi, Judge, High Court of Bombay  - Moderated by Smt. Giri Bala Singh, XI ADJ, Bhopal (Followed by Valedictory Session)